

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.03.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### **For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 188 of 2021	Nilesh Sharma Resolution Professional of Today Homes and Infrastructure Pvt. Ltd. Vs. -----	Ashu Kansal	
2.	Comp. App. (AT) (Ins) No. 189 of 2021	John Cockerill India Ltd. Vs. JSW Steel Coated Products Ltd. & Anr.	Atul Sharma	
3.	Comp. App. (AT) (Ins) No. 190 of 2021	Sumat Kumar Gupta Resolution Professional International Mega Food Park Ltd. Vs. Schreiber Dynamix Dairies Pvt. Ltd.	Rajanish Thukral	

### **For Admission (After Notice)**

4.	Comp. App. (AT) (Ins) No. 371 of 2020	Tejas Khandhar Vs. Bank of Baroda	Lucky Palta	Brijesh Tamber-R1 Brijendra Mishra, IRP
5.	Comp. App. (AT) (Ins) No. 813 of 2020	Logwell Logistics and Aviation Services (OPC) Pvt. Ltd. Vs. Velankani Electronics Pvt. Ltd.	Uddyam Mukherjee	Ajay Kumar M
6.	Comp. App. (AT) No. 223 of 2020	Rajgad Placement Pvt. Ltd. Vs. The Registrar of Companies, Mumbai	Shashank Tandon	Sanjeev Kumar Mohanty

02:00 PM

### **For Hearing**

7.	Comp. App. (AT) (Ins) No. 927 of 2020  <b>Part Heard</b>	Himalayan Cast Power Pvt. Ltd. Vs. Pankaj Khaitan, Resolution Professional of Sasi Power Pvt. Ltd.	Henna George	Neeraj Gupta-R1
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<b>8.</b>	Comp. App (AT) (Ins) No. 61 of 2020	Sagar Shankar Bait Vs. L & T Finance Ltd. & Anr.	Prashant S. Kejale	
<b>9.</b>	Comp. App. (AT) (Ins) No. 450 of 2020	Government of India, Through office of the Deputy Commissioner GST & Central Excise, Balasore Division Vs. Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors.	Prasenjeet Mohapatra	Nikhil Mathure Charu Bansal-R1 Varsha Banerjee-R2 Divakar Maheshwari-R3
<b>10.</b>	Comp. App. (AT) (Ins) No. 820 of 2020	Dhan Prakash Gupta Vs. Daehsan Trading India Pvt. Ltd.	Ekta Choudhary	Anant A. Pavgi Yajura RV
<b>11.</b>	Comp. App. (AT) (Ins) No. 931 of 2020	Sumat Gupta, Resolution Professional, Agro Dutch Industries Ltd. Vs. RD Sharma, Incharge, Mars Envirotech Limited & Anr.	Dr. Rajansh Thukral	Pankaj Khullar-R1 & R2 Gulijashan
<b>12.</b>	Comp. App. (AT) (Ins) No. 951 of 2020	Crown Tobacco Company Pvt. Ltd. Vs. Crale Foodlinks Pvt. Ltd. & Ors.	Mayank Kshirsagar	Royston J. Pereira- R1 Kunal Cheema-R2 & R3

**Note: The Court will rise at 03:00 PM.**

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**By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar**